



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-194/NCLAT/CHN BEN/2026

Dated: 14th Oct 2026

N O T I C E

Please take notice that the following matter of Chennai Bench to be listed on 16.10.2026 will not be taken up. The next date of hearing will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 402/2026	Adv (CA) V Venkata Sivakumar Vs S Hari Karthik Liquidator of The Jeypore Sugar Co. Ltd & 2 Ors.	Mr. V Venkata Sivakumar Party-in-person	

By order of Hon'ble Member (Judicial)

Chennai Bench

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